

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 3862
TO BE ANSWERED ON 18.03.2021

WORKS UNDER JAL JEEVAN MISSION

†3862. SHRI SUNIL KUMAR SONI:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the amount of funds allocated to the State of Chhattisgarh under Jal Jeevan Mission (Har Ghar Jal) including the names of works for which the amount has been allocated along with the time by which the work is likely to be completed with the said amount;
- (b) the total number of villages of the said State including the number of houses targeted to get safe drinking water under the said mission along with the time limit for the same;
- (c) the dates on which the tender for the said works have been invited and whether the work has been started;
- (d) if not, the reasons therefor; and
- (e) if so, the details of the works completed?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI RATTAN LAL KATARIA)

(a) to (c) & (e) Government of India, in partnership with States including Chhattisgarh, is implementing Jal Jeevan Mission (JJM) to provide tap water connection to every rural household in the country by 2024. In 2019-20, out of Central fund allocation of Rs. 208.04 Crore to Chhattisgarh, the State could draw only Rs. 65.82 Crore. In 2020-21, out of Rs. 445.52 Crore allocated, as on 15.03.2021, the State has been able to draw Rs. 334.15 Crore.

Under JJM, powers to plan, tender, approve and implement water supply schemes are vested with States, and State Government or its agencies carries out the tendering process. Details of individual tenders being executed at State, District and village level are not maintained at the Govt. of India level. However, State, district and village-wise status of physical achievements across the country, including Chhattisgarh, is available on JJM dashboard at:

<https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>.

(d) Doesn't arise.
